

DIVISION BENCH  
COURT - II

**O-222**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/370(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>THE REGISTRAR OF COMPANIES WEST BENGAL<br/>VS<br/>GENIL DISTRIBUTORS PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY</b>                                  |

**Appearance (via video conferencing/physically)**  
None.

**ORDER**

1. None for the parties.
2. Registry is directed to issue notice to the Petitioner by way of speed post and by e-mail and place the tracking information report on record.
3. List this matter on **30.08.2024**

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**